

[English]

PILOTLESS AIRCRAFT ENGINES

***206. Shri Rajendra Agnihotri** : Will the **Prime Minister** be pleased to state :

- (a) the details of the achievement made so far with regard to manufacture of pilotless aircraft engines;
- (b) whether it is being produced indigenously; and
- (c) if so, the details thereof ?

The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Parliamentary Affairs (Shri Mallikarjun) : (a) The PTAE-7 engine, designed and developed by Hindustan Aeronautics Ltd. (HAL), has been successfully flown on 18 May 1995.

(b) and (c) The engine, on completion of type test and certification, is planned to be manufactured by HAL.

PAN MASALA

***208. Shri Prithviraj D. Chavan** : Will the **Minister of Health and Family Welfare** be pleased to state :

- (a) whether the Government are aware of the tremendous increase in consumption of Pan Masala, with and without tobacco;
- (b) whether many of such preparations contain habit forming addictive drugs;
- (c) whether the Government propose to make FDA clearance mandatory and force printing of warning messages on these packets; and
- (d) if so, the details thereof?

The Minister of Health and Family Welfare (Shri A.R. Antulay) : (a) Such data are not compiled by Ministry of Health and Family Welfare.

(b) Analysis of samples of different brands of Pan Masala found those to be free from narcotic drugs and psychotropic substances.

(c) and (d) The Government have already laid down standards for Pan Masala under the provisions of prevention of Food Adulteration Rules, 1955. The Rules also provide that the label and advertisement of Pan Masala shall carry a warning stating '**chewing of Pan Masala may be injurious to health**'. Advertisements promoting sale of Pan Masala through Radio and Television have already been discontinued. Moreover, from time to time, the Central Government have been advising the State/Union Territory Governments to educate the public about the adverse effects of the consumption of Pan Masala.

[Translation]

STERILISATIONS

***209. Dr. P. R. Gangwar** : Will the **Minister of Health and Family Welfare** be pleased to state :

(a) the state-wise number of men and women who underwent family planning operations during 1994-95;

(b) the reasons for failure in controlling population growth;

(c) whether there has been any difference in the number of cases of sterilisation having been actually performed and those shown on paper; and

(d) if so, the steps taken by the Government to rectify it?

The Minister of Health and Family Welfare (Shri A.R. Antulay) : (a) A **statement** is enclosed.

(b) A more rapid decline in the Death Rate as compared to the Birth Rate has led to a high rate of growth. However, the growth rate is now declining. It was 1.94% in 1993 as against 2.05% in 1990.

(c) and (d) Sample verification has revealed a wrong reporting of 3.3% in 1994-95. The States are asked to take remedial action in this regard.

Statement**State-wise Vasectomies & Tubectomies Done During 1994-95\$**

S. No.	State	Vasectomy	Tubectomy
1	2	3	4

I. Major States

1. Andhra Pradesh	27417	547659
2. Assam	376	22074
3. Bihar	2127	120312
4. Gujarat	8433	292865
5. Haryana	1843	101801
6. Karnataka	481	371180
7. Kerala	474	121926
8. Madhya Pr.	9883	391452
9. Maharashtra	10694	569777
10. Orissa	3701	156248
11. Punjab	2490	123502
12. Rajasthan	2061	201057
13. Tamil Nadu	574	324644
14. Uttar Pr.*	29378	336677
15. West Bengal	2044	358451

II. Smaller States/UTs

1. Himachal Pr.	4807	36147
2. J & K	681	14788
3. Manipur*	25	1630